

प्रश्नोत्तर से संबंधित परिशिष्ट

परिशिष्ट 'सड़सठ'

[20/3/2018]

प्रश्न सं. [क. 4280]

विधानसभा प्रश्न सं. 4280 परिशिष्ट-1



गिरीश पिल्लई
Girish Pillai



भारत सरकार Govt. of India
रेल मंत्रालय Ministry of Railways

महाप्रबंधक
पश्चिम मध्य रेल
जबलपुर - 482 001
General Manager
West Central Railway
Jabalpur - 482 001

410

No - EW/HQ/ROB-RUB/Part -III/16

मुख्य सचिव कार्यालय
CC/10/588/2018
दिनांक 23-1-2018
समय सीमा 7-2-2018

Date - 02 01 2018

Chief Secretary
Govt. of Madhya Pradesh
Mantralaya,
Bhopal.

शुद्ध साधित
कोपी

Sub: Construction of ROB's on cost sharing basis in Madhya Pradesh in WCR Jurisdiction.

On busy level crossings [with Train Vehicle Units (TVUs) more than 01 lakh], Road Over Bridges (ROBs) on cost sharing basis are sanctioned by Railway Board in Annual Works Programme, in consultation with State Government.

क्र. 692/प्र.स./सो.नि.वि.
आवक दिनांक 24/1/18
जावक दिनांक

It is seen that out of total ROB's sanctioned by Ministry of Railways, approach portion of ROB's on 30 level crossings have still not been sanctioned by MP State Government (list enclosed). Therefore, no progress could be made for Construction of these ROB's, despite availability of funds with Railways.

27/1/18

It is, therefore, requested to expedite the sanction of approach portion of proposed ROB's at these level crossings, so that the work can be taken up. The status of sanction of the approach portion may also be apprised to enable Railways to plan the works.

DA: As above.

सुनील

24 JAN 2018

Secy

542

29/1/18

23 JAN 2018

(Girish Pillai)
General Manager

OSD

27/1/18

RS PWD

RS Transport

LC-8
LC-20
LC-65
LC-15

